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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20-06-2022 AT 10.30 A.M**

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**PRESENT: JUSTICE (RETD.) SMT. S. RAMATHILAGAM, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF : M/s Regen Infrastructure and Services Pvt Ltd**

**PETITION NUMBER : IBA/1424/2019**

**APPLICATION NUMBER : [2] (a) IA/1056/IB/2020  
(b) IA(IBC)/1143/CHE/2021  
(c) IA/487(CHE)/2021  
(d) IA(IBC)/907/CHE/2021  
(e) IA/556(CHE)/2021  
(f) IA/1041(CHE)/2020  
(g) IA/591(CHE)/2021  
(h) IA/457/2020  
(i) IA/619/IB/2020  
(j) IA/708/2020  
(k) IA/1172/IB/2020  
(l) IVN.P/8(CHE)/2021 in IA/549/2021  
(m)IA/549(CHE)/2021  
(n) MA/23(CHE)/2021  
(o) IA/116(CHE)/2021  
(p) IA/323(CHE)/2021  
(q) IA/522(CHE)2021  
(r) IA/710(CHE)/2021  
(s) IA/711(CHE)/2021  
(t) IA(IBC)/1219/CHE/2021  
(u) IA/1176/IB/2020  
(v) IA/1178/IB/2020  
(w) IA(IBC)/1256/CHE/2021  
(x)MA/4(CHE)/2021  
(y)MA(IBC)/8CHE/2022  
(z)IA(IBC)/942/CHE/2021 in IA/592(CHE)/2021  
(a)(a)IA/592(CHE)/2021  
(a)(b)IA(IBC)/345(CHE)2022  
(a)(c)IA(IBC)/392(CHE)2022**

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## ORDER

**2)(a)IA/1056/IB/2020 in IBA/1424/2019**

**2)(b)IA(IBC)/1143/CHE/2021 in IBA/1424/2019**

**2)(c)IA/487(CHE)/2021 in IBA/1424/2019**

**2)(d)IA(IBC)/907/CHE/2021 in IBA/1424/2019**

**2)(e)IA/556(CHE)/2021 in IBA/1424/2019**

**2)(f)IA/1041(CHE)/2020 in IBA/1424/2019**

**2)(g)IA/591(CHE)/2021 in IBA/1424/2019**

Counsel for the Applicant is represented by Ld. Counsel Mr. B. Dhanaraj.

Counsel for R2, R3 & R4 in IA/1056/IB/2020 and R1 & R2 in IA/487(CHE)/2021

is represented by Ld. Counsel Ms. Mithra.

List the matter on **27.06.2022 for physical hearing.**

**2)(h)IA/457/2020 in IBA/1424/2019**

**2)(i)IA/619/IB/2020 in IBA/1424/2019**

Counsel for the Applicant in IA/457/2020 is represented by Ld. Counsel Mr.

Ramasamy Meyappan. Counsel for the Respondent is represented by Ld.

Counsel Mr. B. Dhanaraj. Counsel on record for the Applicant in IA/619/IB/2020

Mr. A.G Sathyanarayana is represented by Ld. Counsel Mr. S.R. Raghunathan.

As the Counsel for the Respondent requests that they would like to have this

matter argued by Ld. Sr. Counsel Mr. P.H. Arvinth Pandian, list the matter on

**27.06.2022 for physical hearing.**

**2)(j)IA/708/2020 in IBA/1424/2019**

**2)(k)IA/1172/IB/2020 in IBA/1424/2019**

**2)(l)IVN.P/8(CHE)/2021 in IA/549/2021 in IBA/1424/2019**

**2)(m)IA/549(CHE)/2021 in IBA/1424/2019**

**2)(n)MA/23(CHE)/2021 in IBA/1424/2019**

**2)(o)IA/116(CHE)/2021 in IBA/1424/2019**

**2)(p)IA/323(CHE)/2021 in IBA/1424/2019**

**2)(q)IA/522(CHE)2021 in IBA/1424/2019**

- 2)(r)IA/710(CHE)/2021 in IBA/1424/2019  
2)(s)IA/711(CHE)/2021 in IBA/1424/2019  
2)(t)IA(IBC)/1219/CHE/2021 in IBA/1424/2019  
2)(u)IA/1176/IB/2020 in IBA/1424/2019  
2)(v)IA/1178/IB/2020 in IBA/1424/2019  
2)(w)IA(IBC)/1256/CHE/2021 in IBA/1424/2019  
2)(x)MA/4(CHE)/2021 in IBA/1424/2019  
2)(y)MA(IBC)/8CHE/2022 in IBA/1424/2019  
2)(z)IA(IBC)/942/CHE/2021 in IA(IBC)/592(CHE)/2021 in IBA/1424/2019  
2)(a)(a)IA/592(CHE)/2021 in IBA/1424/2019

In applications in item nos.2)(j) to 2)(a)(a), since implementation of the scheme is deferred by the Hon'ble NCLAT, list the matter on **29.07.2022 for physical hearing.**

**2)(a)(b)IA(IBC)/345(CHE)2022 in IBA/1424/2019**

Counsel on record for the Applicant Mr. B. Dhanaraj is led by Ld. Sr. Counsel Mr. Sriram Panch. Counsel on record for R1 Mr. B. Thilak Narayanan is represented by Ld. Counsel Mr. S.R. Raghunathan.

Both sides are directed to file their written submissions **within 7 days from today.**

Heard. **Order Reserved.**

**2)(a)(c)IA(IBC)/392(CHE)2022 in IBA/1424/2019**

In IA(IBC)/392(CHE)2022, since implementation of the scheme is deferred by the Hon'ble NCLAT, list the matter on **29.07.2022 for physical hearing.**

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**B. ANIL KUMAR**  
Member (Technical)

-SD-

**Justice (Retd.) S. RAMATHILAGAM**  
Member (Judicial)

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